

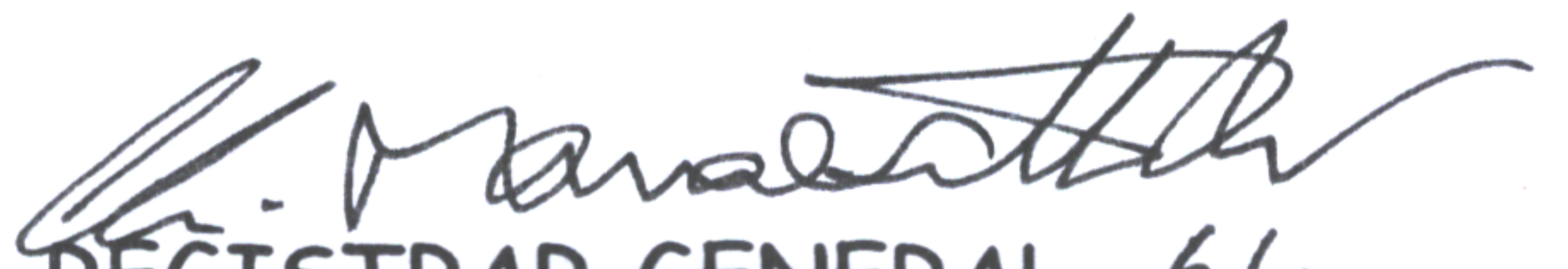
**SUB: DEPUTATION** - Andhra Pradesh State Judicial Service - District and Sessions Judges - Appointment of Smt. M.Venkata Ramana Kumari, VIII Addl. District and Sessions Judge-cum-V Addl. Metropolitan Sessions Judge, Vijayawada, Krishna District as Secretary, Andhra Pradesh High Court Legal Services Committee on Deputation Basis - Relief arrangements - Ordered.

**ORDER ROC.NO.56/2019-B.SPL. DATED:06.02.2019**

The High Court passed the following order:

Smt. M.Venkata Ramana Kumari, VIII Addl. District and Sessions Judge-cum-V Addl. Metropolitan Sessions Judge, Vijayawada, Krishna District is appointed as Secretary, Andhra Pradesh High Court Legal Services Committee on deputation

- i) Smt. M.Venkata Ramana Kumari, will immediately handover charge of her post and also the post of Special Court for trial of Criminal Cases relating to elected MPs., and MLAs, of the State of Andhra Pradesh, Vijayawada, which post she is holding full additional charge to the XIV Addl. District and Sessions Judge-cum-Addl. Family Court, Vijayawada, and proceed to take up her new appointment.
- ii) The XIV Addl. District and Sessions Judge-cum-Addl. Family Court, Vijayawada, will be in full additional charge of the posts of VIII Addl. District and Sessions Judge-cum-V Addl. Metropolitan Sessions Judge, Vijayawada and Special Court for trial of Criminal Cases relating to elected MPs., and MLAs, of the State of Andhra Pradesh, Vijayawada, until further orders.

  
REGISTRAR GENERAL 6/2  
FAC REGISTRAR (VIGILANCE)

To

1. The Officer concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships' kind perusal)
3. The Hon'ble Executive Chairman, Andhra Pradesh State Legal Services Authority.



4. The Registrar General and Other Registrars High Court of Andhra Pradesh.
5. The Secretary to Government, Law (L.A & J - SC.F) Department, Government of Andhra Pradesh, Venlagapudi, Amaravathi.
6. The Director, Andhra Pradesh Judicial Academy, Secunderabad
7. The Member Secretary, Andhra Pradesh State Legal Services Authority.
8. The Secretary, Andhra Pradesh High Court Legal Services Committee.
9. The Prl. District and Sessions Judge. Krishna at Machilipatnam.
10. The I Addl. District and Sessions Judge. Krishna at Machilipatnam.
11. The VIII Addl. District and Sessions Judge-cum-V Addl. Metropolitan Sessions Judge, Vijayawada, Krishna District
12. The XIV Addl. District and Sessions Judge-cum-Addl. Family Court, Vijayawada, Krishna District.
13. The Special Court for trial of Criminal Cases relating to elected MPs., and MLAs, of the State of Andhra Pradesh, Vijayawada, Krishna District.
14. The Accountant General, Andhra Pradesh.
15. The District Treasury Officer, Krishna at Machilipatnam.
16. The Sub Treasury Officer, Vijayawada, Krishna District.
17. The Registrar- IT-cum-CPC. (with a request to upload the proceedings) in the High Court Official Web Site)
17. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Hyderabad.